Annexure - 1

 $Name of the Corporate Debtor: GFM\ Retail\ Private\ Limited\ ; Date\ of\ Commencement\ of\ CIRP:\ 18-03-2024; List\ of\ Creditors\ as\ on:\ 06-05-2024$

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	contingent	any mutual dues, that may be set- off	claim not	Amount of claim under verification
	Total		-	-		-	-		-			-	-

Remarks, if any